# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 2245 TO BE ANSWERED ON 01.01.2018

### **NATIONAL POLICY ON DOMESTIC WORKERS**

### 2245. SHRI RAMDAS C. TADAS: DR. BOORA NARSAIAH GOUD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the time frame the Government proposes to take to formulate the National Policy on Domestic Workers;
- (b)whether the Government has or proposes to form a committee to review and present a report on the status of domestic workers in the country before formulating the policy and if so, the details thereof; and
- (c)whether the Government proposes to invite comments from the citizens on the draft policy by putting it on a public forum and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): The Ministry of Labour & Employment is considering to formulate a National Policy on Domestic Workers. However, there is no time frame.
- (b): No such committee is required as a number of stakeholders workshops/meetings have been conducted.
- (c): The Ministry of Labour & Employment has invited the comments of general public on the draft National Policy on Domestic workers by putting up the salient features of the policy on the web site of the Ministry of Labour & Employment on 10/10/2017.

\*\*\*\*\*